

## File No. 25/02/2017-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक−3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 14<sup>th</sup> November 2017

## **ORDER**

In addition to the dress code already approved vide order dated 2.8.2016, wearing of gown would be necessary w.e.f. 20<sup>th</sup> November 2017 in all the benches of NCLT for Hon'ble President, Members and Advocates.

2. The dress code for other Authorized Representatives and parties in person shall remain same as issued vide order dated 2.8.2016.

By order of the National Company Law Tribunal.

(Shiv Ram Bairwa

Registrar

## Copy to:

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 12. Bar Council, New Delhi/Mumbai.